NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.156/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th November 2017, 10.30 A.M

Name of the Company Sushil Kumar GaneriwalaVersus-Bengal Bra Ltd. & Ors		aVersus-Bengal Brahmaput	maputra Developers Pvt.	
Under Section	397/398			
No. Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date	
1. CS. SANJAY KUM 2. CS. ROHIT KUT	IAR HUPTA (PES)	S) PETITIONER	Robit Kushri 29/11/17	
SCHAPNA CHOO MOHAN GOENK	0.1	perpert	B/20,7	

ORDER

Ld. Counsel for the petitioners and the respondents are present.

List on 02/01/2018 for remaining arguments.

(Jinan K.R.) Member (J)

(V.P.Singh) Member (J)